

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

The motion was adopted.

15.06½ hrs.

SLUM AREAS (IMPROVEMENT AND CLEARANCE) AMENDMENT BILL*

(Substitution of section 20)

श्री ओ० प्र० त्यागी (मुरादाबाद) :

मैं प्रस्ताव करता हूँ :

"कि गन्दी वस्ती क्षेत्र (सुधार तथा सफाई) अधिनियम, 1956 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।"

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Slum Areas (Improvement and Clearance) Act, 1956."

The motion was adopted.

श्री ओ० प्र० त्यागी : मैं विधेयक पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the First Schedule)

SHRI BHOLA NATH MASTER (Alwar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BHOLA NATH MASTER : I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of section 421)

SHRI A. N. MULLA (Lucknow) : I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

SHRI A. N. MULLA : I introduce the Bill.

PARLIAMENT LIBRARY BILL*

SHRI D. C. SHARMA (Gurdaspur) : I beg to move for leave to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament."

The motion was adopted.

SHRI D. C. SHARMA : I introduce the Bill.

CIVIL AVIATION (LICENSING) BILL*

SHRI D. C. SHARMA (Gurdaspur) : I beg to move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sec-

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